

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 244 OF 2016

APL No. 245 OF 2016

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

APL No. 244 OF 2016

Power Company of Karnataka Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : D.L. Chidananda for A1

Counsel for the Respondent(s) : Ramni Taneja for R2
Matrugupta Mishra for R4

APL No. 245 OF 2016

Power Company of Karnataka Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : D.L. Chidananda for A1

Counsel for the Respondent(s) : Hemant Singh for R3
Shikha Ohri for R3
Matrugupta Mishra for R3

ORDER

At the request of learned counsel for the parties, list these matters on **04.12.2019.**

S.D. Dubey
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

PR